

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

No. LJ (A) 55/2001/38

Dated Shillong, the 5<sup>th</sup> July, 2016.

**NOTIFICATION.**

The result of the interview for the post of Peon in the office of the Legal Remembrancer conducted by the office during November, 2015 is hereby declared. The names of the successful candidates recommended by the Interview Board is as follows: -

1. Shri Danny Boy Shangpliang
2. Smti Winitha S. Sangma

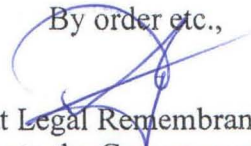
Sd/-  
(A.K. Sangma),  
Joint Legal Remembrancer &  
Joint Secretary to the Government of Meghalaya,  
Law Department.

Memo No. LJ (A) 55/2001/38-A,

Dated Shillong, the 5<sup>th</sup> July, 2016.

Copy to: -

1. Director of Information and Public Relation, Shillong. He is requested to publish the above notification in one English, Khasi and Garo daily and also to submit the bills to the undersigned for payment.
2. Dealing Assistant (Allotment/Account) Law (A) Department.
- ✓ 3. DEO, Law Department.
4. Notice Board.
5. Guard file.

By order etc.,  
  
Joint Legal Remembrancer &  
Joint Secretary to the Government of Meghalaya,  
Law Department.

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